

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD**

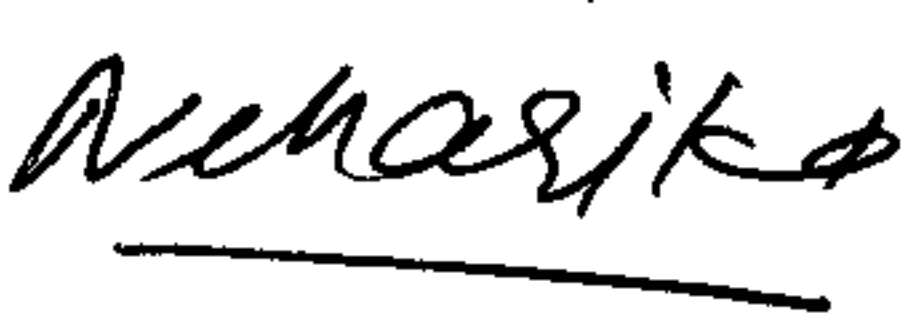

**IA 349 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]**

**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2019**

Name of the Company: Ramesh Chandra Garg & Ors  
V/s  
Kuldeep Verma RP of K S Oils Ltd & Anr

Section of the Companies Act : Section 60 of IBC

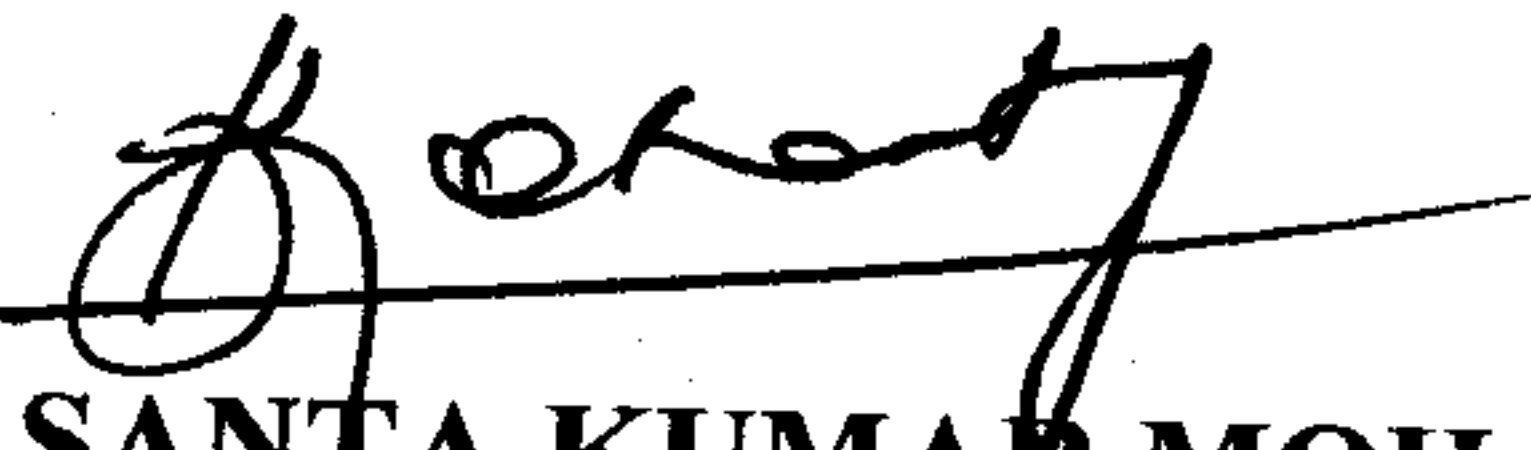
<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SUMANT BATAA	ADV	RP	
2.	NIZARUKA SHAAMA	ADV		
	Aadit R. Sanjanwala [For Ms. Megha Jani]	Adv.	R-2	


**ORDER**

The Parties are represented through their respective Counsel(s).

The matter is part heard by the regular division bench, today being a Special Bench, list the matter before the regular bench.

List the matter on 19.12.2019

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(MANORAMA KUMARI)  
MEMBER (JUDICIAL)

Dated this the 13th day of December, 2019.